

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 29.7.1999

OA 269/99

Miss Snigdha Dutta d/o Shri Priyatosh Dutta, aged 24 years, r/o 1 Gha 9, Dhola Bhata, Ajmer.

... Applicant

Versus

1. Union of India through the Secretary, Ministry of Defence, New Delhi.
2. Dy. Chief of Army Staff, Directorate General of Military Training, MT-15, General Staff Branch, Army Head Quarters, DHQ PO New Delhi.
3. Lt. Col. R.S. Jhaker, Principal, Military School, Ajmer.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. N.P. NAWANI, ADMINISTRATIVE MEMBER

For the Applicant

... Mr. Anant Bhandari

For Respondents No.1 and 2

... Mr. S.S. Hasan

For the Respondent No.3

... Mr. Jagdeep Dhankar, Sr. Advocate,
with Mr. Virendra Singh

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Miss Snigdha Dutta, in this application under Section 19 of the Administrative Tribunals Act, 1985, has assailed the order dated 10.4.99, at Annexure A-1, by which her services on the post of Assistant Master (Fine Arts/Drawing) were no longer required in the Military School, Ajmer.

2. We have heard the learned counsel for the parties and have carefully gone through the records of the case.

3. During the course of arguments, the learned counsel for the applicant did not press this application on merits and stated that the applicant shall now make a representation to the concerned authority in regard to her grievance. The learned counsel for the respondents do not object to such a course. The applicant has applied afresh for the post of Assistant Master (Fine Arts/Drawing) pursuant to an advertisement dated 23.4.99, at Annexure A-2.

4. In the circumstances, we dispose of the present application with a direction to respondent No.2 to consider the representation of the applicant objectively, if the same is made within 10 days from the date of this order.

CKMLW Applicant's representation shall be disposed of by respondent No.2 within 10

days of its receipt and thereafter the selection process for the post of Assistant Master (Fine Arts/Drawing), if required, may take place. No order as to costs.


(N.P. NAWANI)

ADM. MEMBER


(GOPAL KRISHNA)
VICE CHAIRMAN

VK